

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

**LOK SABHA**

**UNSTARRED QUESTION NO. 4161.  
TO BE ANSWERED ON MONDAY, THE 12<sup>TH</sup> DECEMBER, 2016.**

**SURVEY BY FOREIGN COMPANIES**

**4161. SHRI GOPAL SHETTY:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) whether the Government is aware of any foreign companies conducting any survey for setting up of industries in the country, including Maharashtra;
- (b) if so, the details thereof State/UT-wise; and
- (c) whether the said companies are interested in investing in any particular sector of industry and if so, the details thereof?

**ANSWER**

**वाणिज्य एवं उद्योग राज्यमंत्री (स्वतंत्र प्रभार)(श्रीमती निर्मला सीतारमण)**

**THE MINISTER OF STATE (INDEPENDENT CHARGE)  
OF THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRIMATI NIRMALA SITHARAMAN)**

- (a) to (c):** Several foreign companies/consultancy agencies do take up general as well as specific study/survey on the potential of investment or for setting up an industry in India. Companies that desire to set up industries in India either apply for Government's permission to invest in India or avail the automatic route. Cases requiring Government's permission are given approval upto the approved FDI limit subject to applicable laws/regulations, security and other conditionalities.

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